

are not regular Railway employees, they are not entitled for facilities like passes, medical treatment for their families etc.

Study Group on additional Refining and Secondary Processing Capacity during Sixth Plan

*111. SHRI C. K. JAFFER SHARIEF: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government have appointed a Study Group under the chairmanship of Shri R. N. Bhatnagar, Chairman of the Bharat Petroleum to examine the additional refining and secondary processing capacity to be set up during the Sixth Plan (1978—83) and two subsequent years; and

(b) if so, the details regarding the functions and duties of this Group and the time by which its report is likely to be submitted?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) The functions and duties of this Study Group are to recommend the priority and the location for the establishment of such additional refining capacity/Secondary Processing facilities based on an evaluation of the technical, logistical and economic implications of different projects. The report of this Study Group is likely to be received before the end of March 1978.

Expansion of Foreign Drug Companies

*112. SHRI PRASANNBHAI MEHTA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that after initial reservation, foreign drug com-

panies have accepted Government's firm directive that they must in order to expand, step up the production of bulk drugs, especially those of which there is a shortage;

(b) if so, whether it is also a fact that for the last 10 months, 11 foreign companies have received production licences for new bulk drugs;

(c) if so, the names of these foreign companies;

(d) how many foreign companies have sought licences for bulk drugs during the above period; and

(e) how many of them have been issued the licences?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The entire question of the role of foreign drug companies is under final consideration of the Government, in the context of the Hathi Committee's recommendations.

(b) No Industrial Licence to any foreign drug manufacturing company has been issued during the last 10 months for the manufacture of bulk drugs.

(c) Does not arise.

(d) and (e). 10 foreign drug manufacturing companies have submitted applications for the manufacture of certain bulk drugs during the last 10 months. Decisions on all such applications have been held in abeyance pending a policy decision on the recommendations of the Hathi Committee.

तेल की खोज के लिये योजना

*113. श्री सुखदेव सिंह : क्या पेट्रोलियम, तथा रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने हाल ही में कुछ राज्यों के तेल वाले क्षेत्रों में तेल की खोज

के काम की गति को तेज करने के लिए कोई योजना तैयार की है ; और

(ख) यदि हां, तो इसका ब्योरा क्या है ?

पेट्रोलियम तथा रसायन और उर्वरक मंत्री (श्री हेमवती नन्दन बहुगुणा) : (क) जी, हां ।

(ख) अपने पेट्रोलियम संसाधनों की तालिका तैयार करने के लिए वर्ष 1978-79 से आरम्भ होने वाली पांच वर्ष की अवधि के लिए एक बड़ी अन्वेषण कार्यक्रम तैयार किया गया है । दो विख्यात तेल बस्ती बेसिनों अर्थात् केम्ब्रे और अमम अराकान बेसिनों के अतिरिक्त इस कार्यक्रम में उन नये क्षेत्रों को भी शामिल किया जायेगा जिन्हें तेल वाला सम्भाव्य क्षेत्र समझा जाता है । भू-गर्भीय तथा भूकम्पीय काम करने वाले दलों की संख्या में धीरे धीरे वृद्धि करने का प्रस्ताव है । अधिक शक्तिशाली रिगों के प्राप्त करने से विभिन्न बेसिनों में और अधिक गहरे क्षेत्रों में खुदाई करने की योजना है । अपतटीय क्षेत्रों में, देश के दोनों पूर्वीय तथा पश्चिमी तटों में स्थित संरचनाओं में अगली पांच वर्षों की अवधि के दौरान खोजकार्य करने का प्रस्ताव है ।

Price of Tetracyclone HCL

*114. SHRI R. L. P. VERMA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the C.I.F. price of Tetracyclone Hcl imported by IDPL;

(b) the release price of Tetracyclone Hcl by IDPL;

(c) the margin of profit per kilogram of Tetracyclone Hcl; and

(d) whether the margin of profit is not too high in view of the fact that this is a life saving drug?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) and (b). Tetracyclone has been recently imported through the State Chemical and Pharmaceutical Corporation of India at a c.i.f. price of Rs. 261 and Rs. 253.70 per kg. from two sources. The landed cost works out to Rs. 500 per kg. on the basis of the above average c.i.f. price and adding to it duties etc.

The fair selling price for the production of tetracyclone at IDPL has been determined by the Bureau of Industrial Costs and Price at Rs. 823.82 per kg.

The sale price of both imported and indigenously produced tetracyclone has been fixed at Rs. 650 per kg.

(c) IDPL is allowed profit margin of 3 per cent of c.i.f. price on imported material distributed by them and a post-tax return of 12 per cent on net worth on indigenous production.

(d) No, Sir.

Sub.Committee on Hathi Committee's Suggestions regarding drug prices and multinationals

*115. CHAUDHURY BRAHM PERKASH: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a sub-committee has been set up to make recommendations on the Hathi Committee's suggestions regarding drug prices and multinationals;

(b) when the sub-committee is expected to submit its report; and

(c) whether the report of the sub-committee shall be treated as final and implemented as soon as it is presented to the Government?